

Duty and Tax on Railway Passenger Fares (Distribution) Act, 1957, a copy of the Ministry of Finance (Department of Economic Affairs) Notification S.O. No. 327, dated the 18th March, 1958, publishing the Estate Duty (Distribution) Rules, 1958. [Placed in Library. See No. Lt-686/58.]

#### NOTIFICATION PUBLISHING THE GIFT TAX RULES, 1958

SHRI B. GOPALA REDDI: Sir, I beg to lay on the Table, under subsection (4) of section 46 of the Gift-tax Act, 1958, a copy of the Central Board of Revenue Notification G.S.R. No. 430, dated the 27th May, 1958, publishing the Gift Tax Rules, 1958. [Placed in Library. See No. Lt-779/58.]

#### NOTIFICATIONS PUBLISHING AMENDMENTS IN THE FERTILIZER (CONTROL) ORDER 1957 AND EMPOWERING CERTAIN OFFICERS TO FUNCTION AS CONTROLLERS

SHRI M. V. KRISHNAPPA: Sir, I beg to lay on the Table, under subsection (6) of section 3 of the Essential Commodities Act, 1955 a copy of the Ministry of Food and Agriculture (Department of Agriculture) Notification G.S.R. No. 358, dated the 28th April, 1958, publishing certain amendments in the Fertilizer (Control) Order, 1957. [Placed in Library. See No. LT-771/58.]

I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Food and Agriculture (Department of Agriculture) empowering certain officers in States to exercise the functions of the Controller in respect of clauses 4 and 21 of the Fertilizer (Control) Order, 1957:—

- (i) Notification G.S.R. No. 359, dated the 2nd May, 1958.
- (ii) Notification G.S.R. No. 513, dated the 20th June, 1958.
- (iii) Notification G.S.R. No. 559, dated the 30th June, 1958.
- (iv) Notification G.S.R. No. 560, dated the 30th June, 1958.

[Placed in Library. See No. LT-771/58 for (i) to (iv).]

#### SEVENTH REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1957-58)

SHRI AMOLAKH CHAND (Uttar Pradesh): Sir, I beg to lay on the Table a copy of the Seventh Report of the Public Accounts Committee (1957-58) on the Appropriation Accounts (Civil) 1953-54 and 1954-55 and Audit Report (Civil) 1956—Part I.

#### REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE TRADE AND MERCHANDISE MARKS BILL, 1958, TOGETHER WITH THE EVIDENCE TENDERED BEFORE THE COMMITTEE.

SHRI AKHTAR HUSAIN (Uttar Pradesh): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill to provide for the registration and better protection of trade marks and for the prevention of the use of fraudulent marks on merchandise. I also beg to lay on the Table a copy of the evidence tendered before the Joint Committee of the Houses on the Trade and Merchandise Marks Bill, 1958.

#### MESSAGES FROM THE LOK SABHA

- I. THE APPROPRIATION (RAILWAYS) No. 3 BILL, 1958
- II. THE MINERAL OILS (ADDITIONAL DUTIES OF EXCISE AND CUSTOMS) BILL, 1958
- III. THE PARLIAMENT (PREVENTION OF DISQUALIFICATION) BILL, 1957

SECRETARY: Sir, I have to report to the House the following messages